

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:634
ANSWERED ON:25.02.2010
REHABILITATION OF BHOPAL GAS VICTIMS
Singh Shri Bhupendra

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Union Government has received any action plan of 982.75 crore rupees for medical, social, economic and environmental rehabilitation of Bhopal gas victims; and

(b) if so, the action taken thereon till now ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): The State Government of Madhya Pradesh had submitted a Memorandum on a new Plan of Action for the relief and rehabilitation of Bhopal Gas Victims with an outlay of Rs.982.75 crore to the Group of Ministers (GoM) constituted to oversee matters related to Bhopal Gas Leak Disaster in its meeting held on 11th June,2008. As directed by the GoM, the Plan of Action was referred to the Planning Commission on 1st August,2008 for comments. The Planning Commission had sought clarifications on certain aspects of the Plan of Action on 13.3.2009, which were duly replied on 9th October, 2009 after receipt of reply from the Government of Madhya Pradesh. The matter is since under consultation with Planning Commission and the latest observations of Planning Commission received on 30th December,2009 are awaiting comments of Government of Madhya Pradesh.